

2703.01

Hon. Mr. Justice R.R.K. Trivedi, U.C.
Hon. Mr. S. Biswas, A.M.

Sri D. Swarozb, learned counsel for the applicant. Sri A.K. Ray, learned counsel for the respondents. As order of this Tribunal dt. 02.07.99 has been stayed by Hon. High Court vide order dt. 06.09.99 passed in writ petition No. 3770/99, there is no question of any contempt. Learned counsel for applicant however, submitted that the applicant has not been re-instated in pursuance of the order of this Tribunal and he and his family are struggling. However, all these submissions may be made before Hon. High Court as the matter is pending there. The contempt petition is dismissed. notices are discharged.

Sb
A.M.

V.C. f

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